

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 649  
TO BE ANSWERED ON 06.02.2023**

**ESI HOSPITALS/DISPENSARIES IN WEST BENGAL**

**649. MS. NUSSRAT JAHAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of districts in West Bengal that do not have any ESI dispensaries or ESIC hospitals;**
- (b) the total number of workers engaged in unorganized sector in West Bengal who are provided health facilities by ESI dispensaries and ESIC hospitals since last three years;**
- (c) whether Government proposes to set up more ESIC hospitals in West Bengal; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): At present, one district, namely Jhargram in the state of West Bengal does not have any Employees' State Insurance (ESI) hospital or dispensary.**

**The Employees' State Insurance (ESI) Act, 1948 is applicable to the factories and establishments having ten or more employees, drawing wages up to Rs.21000/- (Rs. 25,000/- for persons with disabilities). As such, the Act does not apply to the unorganised sector. As on 31.03.2022, there were a total of 71,21,003 ESI beneficiaries including 18,35,310 insured persons in the state of West Bengal.**

**The ESI Corporation has given in-principle approval for setting up of 100 bedded ESI hospitals at the following locations in the state of West Bengal:**

- 1. Siliguri**
- 2. Haldia**
- 3. Garshyamnagar**
- 4. Kharagpur**

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